

14

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 74/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Indore Bench C.P. No. 38/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: SEZ Indore Ltd., Crystal  
Crystal IT Park Indore Ltd  
With  
M.P Audyogik Kendra Vikas Nigam (Indore) Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**

None present for Petitioners.

The record in Company Application (Petition) 8/2016 on the file of Hon'ble High Court of Madhya Pradesh, Indore Bench is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Madhya Pradesh, Indore Bench to send the record in Company Application (Petition) 8/2016 to this Tribunal.

Registry is directed to issue notice to petitioners to appear before this Tribunal either through person or through professional.

List the matter on 02.08.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 30th day of May, 2017.